

ITEM NO.30+51

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1067/2025

LT COL BRIJESH KUMAR SINGH (RETD)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 306972/2025 - CLARIFICATION/DIRECTION

IA No. 302253/2025 - MODIFICATION OF COURT ORDER

IA No. 283096/2025 - PERMISSION TO APPEAR AND ARGUE IN PERSON

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 63672/2025

IA No. 310991/2025 - CONDONATION OF DELAY IN FILING

Date : 05-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Petitioner-in-person

Ms. Archana Pathak Dave, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Jagdish Chandra, Adv.  
Mr. Avnish Dave, Adv.  
Ms. Purnendu Bajpai, Adv.  
Mr. Madhav Sinhal, Adv.

For Respondent(s) : Caveator-in-person

UPON hearing the counsel the Court made the following  
O R D E R

List along with SLP (C) 3680 of 2025.

(KAPIL TANDON)  
COURT MASTER (SH)

(NIDHI WASON)  
ASSISTANT REGISTRAR